

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 212
(IB)-1650(ND)2018
IA-4211/2022, IA-4212/2022

IN THE MATTER OF:

Corporation Bank

... **Applicant/Petitioner**

Versus

M/s. Exclusive Fibres Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 11.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Liquidator : Adv. R K Gupta & Adv. Swaralipi Deb Roy

ORDER

IA-4211/2022 IA-4212/2022: List on 18.10.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)